

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 102 of 2018

IN THE MATTER OF:

Shirish Deepak Kulkarni

....Appellant

Vs.

Union of India

....Respondent

Present:

For Appellant: Mr. Ashish Wad and Ms. Sukriti Jaggi, Advocates

For Respondent: Mr. Ashim Sood and Ms. Payal Chandra, Advocates

O R D E R

31.07.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **16th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc